

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****LIMTEX TEA & INDUSTRIES LIMITED OPERATING IN TEA BUSINESS AT KOLKATA**

(Under sub regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of Corporate Debtor along with PAN/CIN/LLP No.	LIMTEX TEA & INDUSTRY LIMITED (U15491WB1995PLC074733) PAN- AAACL5207H
2	Address of the Registered Office	88A SARAT BOSE ROAD, 4TH FLOOR, R.K.Seva Pratisthan, Kolkata, West Bengal, India, 700026.
3	URL of website	No website.
4	Details of place where majority of fixed assets are located	The company does not have Fixed Assets.
5	Installed capacity of main products/ services	Not Applicable
6	Quantity and value of main products/ services sold in last financial year	Sale of Product (Tea Leaves) – Rs 6096540/-
7	Number of employees/ workmen	NIL
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Rakesh Kumar Agarwal 20 N.S Road, Block-A, 1 st Floor, Room No.-15 Kolkata-700001.
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Rakesh Kumar Agarwal 20, N.S Road, Block-A, 1 st Floor, Room No.- 15 Kolkata-700001.
10	Last date for receipt of expression of interest	23 rd June 2026
11	Date of issue of provisional list of prospective resolution applicants	3 rd July 2026
12	Last date for submission of objections to provisional list	8 th July 2026
13	Date of issue of final list of prospective resolution applicants	18 th July 2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23 rd July 2026
15	Last date for submission of resolution plans	23 rd August 2026
16	Process email id to submit EOI	cirp.limtexteaindustries@gmail.com
17	Details of the corporate debtor's registration status as MSME.	Not available

(Rakesh Kumar Agarwal)

Registration no: IBBI/IPA-001/IP/P-P00443/2017-18/10786

20, N.S Road, Block-A, 1stFloor,

Room No.-15 Kolkata-700001

Resolutional Professional of

Limtex Tea & Industries Ltd

8th June 2026

Kolkata

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